

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/8150/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the ^{1st September} ~~August~~, 2023.

Sub:- **Casual leave and station leave permission.**

Ref:- DJ.SSM-I.3/Esstt/2021-2023/938/E dated 30.08.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 07.09.2023, alongwith station leave permission, from the evening of 05.09.2023, till the morning of 08.09.2023**, has been granted.

The senior most Judicial Officer available at the station would remain in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-71/2004/8151/A, dated 01.09.2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

Dr
11/9/23

REGISTRAR (VIGILANCE)